

Minor siblings get separated from family



Nishu alias Kajal Kumari (L) and Sonam Kumari

STAFF REPORTER

GUWAHATI, Nov 25: Police have rescued two missing children who got separated from their parents somewhere near Maligaon area. Aged about four and seven years, the minor siblings have been identified as Sonam Kumari (4) and Nishu alias Kajal Kumari (7). The names of their parents are Jala Prasad and Munni Devi.

AJP announces 10-day prog to revive anti-CAA movement

GUWAHATI, Nov 25: The Assam Jatiya Parishad (AJP) on Thursday announced a 10-day Statewide programme to revive the anti-Citizenship (Amendment) Act protest, which had been marked by violence two years ago.

AJP president Lurinjyoti Gogoi appealed to the people to join the protest in large numbers to commemorate two years of the protest, which had seen five civilians losing their lives in police firing.

"The relevance of the anti-CAA movement has increased after the successful farmers' protests, which showed that a democratic agitation can bring positive results. We believe that the anti-CAA movement should restart in the State," Gogoi told reporters here.

The 10-day protest by AJP will begin with observance of Martyrs Day on December 10 at Chibang, followed by "Black Day" across Assam the next day. The Centre's decision to repeal three controversial farm laws following the over a year-long agitation by farmers has given a fresh impetus to revive the anti-CAA stir.

The AASU and Krishak Mukti Sangram Samiti (KMSS), outfits that were at the forefront of the anti-CAA protest in 2019, Rajar Dal and the AJP, the two political outfits formed by leaders of the protests, are now holding discussions with their organisations and with other groups to intensify the agitation.

The contentious CAA seeks to provide Indian citizenship to Hindus, Jains, Christians, Sikhs, Buddhists and Parsis entering India on or before December 31, 2014 from Bangladesh, Pakistan and Afghanistan after five years of residence here.

The then Lok Sabha ended as it could not be tabled and passed in Rajya Sabha.

When the bill of the present CAA was passed in Lok Sabha on December 9, 2019, Assam had witnessed one of the most violent protests in its history which saw three rail stations, post office, bank, bus terminus, shops, dozens of vehicles and many other public and private properties being set ablaze or totally damaged.

After the Rajya Sabha passed the Citizenship (Amendment) Bill on December 11, the state had erupted in uncontrolled protests, in which agitators fought pitched battles with the police and administration in almost every major city and town of the state. This led to a government crackdown, including arrest of leaders of the stir, snapping of internet connectivity and imposition of curfew - PTI

NE youth conclave to begin today

GUWAHATI, Nov 25: The three-day-long North East Youth Conclave 2021 will get underway at the Srimanta Sankaradeva Kalkalshetra here tomorrow.

The event is organised by Yuva Ayam, Bharatya Shikshan Mandal, Uttar Assam Prant.

Chief Minister Himanta Biswa Sarma has consented to grace the inaugural function as the chief guest, the organisers stated in a press release.

The conclave will have sessions on topics such as 'role of youth in nation building', 'national security and borders of North East', 'integrating and glorifying North East India through Sanskrit', 'charging demography and economic transition in NE India', 'Indian literature through the ages', 'Indian healthcare system in 'new normal condition', and 'democracy and the role of media'.

Several dignitaries are expected to attend the conclave, which will conclude on November 28.

Int'l Day for Elimination of Violence Against Women observed

ANN SERVICE

AZARA, Nov 25: The women's branch of NF Railway Employees' Union (NFREU) observed the International Day for Elimination of Violence Against Women today in front of the NF Railway Headquarters, Maligaon.

On the occasion, a meeting on violence against women was held with branch president Sabita Thakuria in the chair. Addressing the meeting, Munindra Saikia and Pranita Mazumdar, general secretary and organising secretary respectively of NFREU central committee highlighted the significance of the day and termed those who commit crimes physically and mentally against women enemies of humanity.

Earlier, branch secretary



The women's branch of NFREU observing International Day for Elimination of Violence Against Women at Maligaon.

Mitali Das delivered the welcome address.

Meanwhile, Nayan Kr Barman, president, publicity wing of NFREU informed that the day was also observed under the aegis of five divisional committees and 55 branch committees in front of different railway offices.

Sensitisation programme by AIMS Guwahati: The Department of

Medicine, All India Institute of Medical Sciences (AIIMS) Guwahati organised a national online sensitisation programme to mark observance of International Day for Elimination of Violence Against Women, said a press release.

An empowerment booklet containing vital information on violence against women and highlighting the laws and procedures involved in seeking redressal, was released on the occasion in the presence of Dr Gitanjali Batnagar, Director, AIIMS Bhubaneswar and in-charge, AIIMS Guwahati and Dr Sanjay K Rai, Professor of Community Medicine, AIIMS Delhi and president, Indian Public Health Association.

A panel discussion on core issues was held with participation of the Assam State Commission for Women; North East Network Meghalaya; Child in Need Institute, Assam; Human Rights Law Network, Assam; Vasavya Mahila Mandali, Andhra Pradesh and NIMHANS Bengaluru.

A presentation on the 'Disability' women safety mobile application was made by the police department of Andhra Pradesh.

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 NOTICE INVITING TENDER
 Bids are invited from eligible bidders for single stage two envelopes bidding for electrification of route...
 Package No. 7 (Dish-Come House), Package No. 8 (Parti Barapeta), Package No. 9 (Parti Barapeta), Package No. 10 (Parti Barapeta), Package No. 11 (Parti Barapeta) & Package No. 12 (Parti Barapeta).

ASSAM POWER GENERATION CORPORATION LTD.
 Notice No. 11 of 2021-22 of APGC, APGC
 The Chief General Manager (PGM), APGC, 3rd Floor, Brijbhawan, Palanbar, Guwahati-781 001, Assam invites electronic tenders through the website www.apgcassam.com for the work:
 Construction of all Civil Works comprising concrete Planto Water structure, Power intake, Head Race Tunnel of about 2.62 Km length, Surge Shaft, Pressure Shaft, Surface Power House, Tail Pool, including roads, bridges and buildings for Karbi Langpi Middle-I Hydro Power Project (24 MW), Assam, India.
 Bid start date: 26.11.2021 at 17:00 Hrs IST
 Bid end date: 13:00 Hrs IST on 10.12.2022
 Bid opening date: 13:00 Hrs IST on 11.12.2022
 Further details will be made available in the website www.apgcassam.com and APGC website www.apgc.org

PUBLIC NOTICE
 The National Human Rights Commission has decided to hold a public hearing on grievances of the general public regarding alleged violations of human rights in the States of Assam, Arunachal Pradesh, Nagaland, Manipur and Sikkim from 16th to 17th December, 2021 at Guwahati. Those persons who have a complaint of alleged violations of human rights by a public servant or of negligence by a public servant in prevention of such violation may send their complaints to the Commission by Registered Post/Speed Post at the following address or through email at jlawnhr@nic.in.
 Registrar,
 National Human Rights Commission,
 Manav Adhikar Bhawan, Block C,
 GPO Complex, INA,
 New Delhi - 110023
 Complaints can be submitted using NHRC portal (nhrcnet.nic.in) directly or through the nearest Common Service Centre
 The complainants must invariably mention their mobile numbers/e-mail id etc. in the complaint for facilitating communication with them.
 Last Date for receipt of Complaints in NHRC : 27.11.2021
 Such complaints are deemed fit for enquiry shall be taken up at the open public hearings. The parties shall be informed in due course about the date and venue of public hearing.
 Jnanasoyog/D/10175/21

Heroin seized, 2 arrested

GUWAHATI, Nov 25: During a search operation, police recovered 150 grams of heroin from a bus coming from Manipur, at the ISBT here today. The illicit drugs were found in a chamber inside the bus. Police arrested the driver and the handyman of the bus Md Reki and Md Bhang respectively in this connection. Both of them hail from Thual district in Manipur.

APYC president CITY CORRESPONDENT

GUWAHATI, Nov 25: Indian Youth Congress president Srinivas BV on Thursday appointed Ankita Dutta as president of the Assam Pradesh Youth Congress.

Differently-abled refinery employee deprived of promotion

MANASH PRATIM DUTTA
 GUWAHATI, Nov 25: At a time when the Union Government has been putting emphasis on ensure the rights of differently-abled persons, Indian Oil Corporation Limited (Bongoniga Refinery) has allegedly deprived one of its differently-abled employees of promotion. According to the employee Pratiba Lahkar, who is currently working at the Guwahati office of Bongoniga Refinery as a senior clerk, although she was promoted as Employee Relations Officer of Guwahati Refinery in 2019, she was not in a position to join in the post due to her disability and hence requested the authority concerned to retain her in the same office with the promotion. But Lahkar alleged that her request was turned down and her promotion withdrawn. Challenging the decision, she moved the direction of the Court of Commissioners for Persons with Disabilities for her intervention in the matter. Accordingly, the Court of Commissioners for Persons with Disabilities, Assam heard the matter and instructed the IOCL to withdraw the cancellation of the promotion order and to promote the petitioner by creating a supernumerary post at her place of posting, if necessary. "In order to ensure that the safeguards available to Smti

Bodoland University Kokrajhar BIC (Assam)

Adv. No. BU/Adv./NTS/2021/04, Date: 25.11.2021
Recruitment Notice
 Applications are invited from the suitable Indian Nationals & Eligible candidates for the post of Registrar
 • Please visit University website : www.bodolanduniversity.ac.in for eligibility criteria, pay scale, general instruction, application form & other details.
 • Application accompanied with non-refundable demand draft of Rs. 1000.00 (Rs. 500.00 for ST/SC) drawn in favour of the Registrar, Bodoland University, in the form of nationalized Bank Demand Draft, payable at SBI, North Kokrajhar Branch (Code-73739), Kokrajhar must reach the office of the Registrar, Bodoland University, Kokrajhar, P.O.- Banglakhata, Dist.- Kokrajhar BTR (Assam)- 783370 by Registered/Speed Post or Courier on or before 13th December, 2021 upto 3.00 PM.
 Sd/- Registrar (vic)
 Bodoland University

National Institute of Electronics & Information Technology, Guwahati
 (An Autonomous Scientific Society under Ministry of Electronics & Information Technology, Govt. of India)
 1st & 2nd Floor, Assam Financial Corporation (AFC) Building, Palanbar, Guwahati-781008
 Website: <https://nietelg.org>

ADMISSION NOTICE (2022)
 NIETEL Guwahati (formerly DOEACC) announces admission into various IT Software & Hardware courses for the Academic Session commencing from January 2022 at its Centre located at (1) Guwahati Palanbar and Extension Centres located at - (2) City Centre, Khanapuri (3) Tezpur, (4) Jorhat, (5) Silchar, (6) Kokrajhar, (7) Dibrugarh, (8) Majuli Study Centres.

Course Code	Offered Centre	Name of the Course/Student features	Duration	Eligibility
L1	1,2,3,4,5,6,7,8	'O' Level in IT with salient features such as: • Web Designing, Python, Internet of Things (IoT)	1 year	10 + 2 or IT Certificate (1 year after class 10)
L2	1,2,3,4,5,6,7	'A' Level in IT with salient features such as: • Web Designing, Python, Internet of Things (IoT), C++ • Electives Subjects on emerging technologies such as Web Application using PHP, Full Stack Web Development using MVC Framework, Artificial Intelligence, R Programming, Machine Learning using Python etc.	1 year	IT 'O' Level or Government recognized polytechnic engineering diploma after 10+2 Graduate
L3	1,3,4,5,6,7	'O' Level in CHM (Computer Hardware & Maintenance)	1 year	Minimum - 10 + 2 pass (IT)
L4	1,3	'A' Level in CHM (Computer Hardware & Maintenance)	1 year	CHM 'O' level qualification
STD-1	1,2,3,4,5,6,7,8	CCC (Course on Computer Concepts). This course is recognized by many States of India for Govt. (a) jobs.	1-3 months	No Bar
STD-2	1,2,3,4,5,6,7,8	Certificate in Computer Application	400 Hrs/3-6 months	XII Pass
STD-3	1,2,3,4,5,6,7,8	Certificate Course in Data Entry and Office Automation	135 Hrs/3-6 months	10+2 in any stream / IT Certificate (One Year after class 10)
STD-4	1,3,4,7	Certificate Course in TES BPO, Soft Skills & Communicative English	200 Hrs/3-6 months	UG Graduates
STD-5	1,2,3,4,5,6,7,8	Advance Diploma in Computer Application Accounting and Publishing (ADCAP) with Salient Features: MS-Office, File, Photos, Creative, Responsive	200 Hrs/3-6 months	10+2 along with knowledge of Basic Computer

Contact Details for NIETEL Centre / Extension Centres & Study Centres in Assam
 (1) Guwahati Main Centre: 0361-2732629/0721940/063045527 (2) City Centre Guwahati: 7577864486 (3) Tezpur: 0372-230319 (4) Jorhat: 9101805739 (5) Silchar: 03642-260801/9491066252 (6) Kokrajhar: 80323797/979660011 (7) Dibrugarh: 8273-230154/2381546079/2518074 (8) Majuli: 9434548888

SBI training centre celebrates golden jubilee

GUWAHATI, Nov 25: State Bank of India celebrated the golden jubilee of its training centre at Panbari in 1971. Then it shifted to Ulabari and finally to its present and permanent premises at Rukminagar.

On the occasion the probatory officers of 2020 batch presented a colourful cultural event.

The programme was attended among others, by Suranjana Dutta, GM (NW-I); Lunkim Thangphol, GM (NW-II); LM Mishra, DGM & CDO along with retired AGMs, faculty members, other SBI officials and 28 probationers of 2020 batch.

FORM A PUBLIC ANNOUNCEMENT
 (Under regulation 6 of the Insolvency and Bankruptcy Board of India) (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF R.S.H. AGRO PRODUCTS LIMITED

Sl. No.	RELEVANT PARTICULARS	DATE
1	Name of the corporate debtor	R.S.H. AGRO PRODUCTS LIMITED
2	Date of incorporation of corporate debtor	26-03-2012
3	Activity under which corporate debtor is incorporated	NC - Shilling
4	Corporate identity number / Unique Identification number of corporate debtor	U15102AR2012PL001193
5	Address of the registered office and principal office (if any) of corporate debtor	Village Ambika, 125 Mile, Jorhat, Guwahati, Assam 781003
6	Insolvency commencement date in respect of corporate debtor	25-11-2021
7	Estimated date of closure of insolvency resolution process	25-06-2022
8	Name and registration number of the insolvency professional acting as interim resolution professional	Krishna Mohan Gollami (P) Reg. No. 088/PA-03/P-4060461/2019/11857
9	Address and e-mail of the acting insolvency professional, as registered with the Board	Flat No. 107, 1-5-846/107, Mayapuri Towers, Adilnagar Road, Hyderabad-500 044 ktrishnamohan@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	House No. 31, Rajajee Complex, P.O. Rajahmundry, Guntur, Andhra Pradesh-522 002 ktrishnamohan@gmail.com
11	Last date for submission of claims	07-12-2021
12	Classes of claims, if any, under clause (b) of sub-section (44) of section 21, as provided by the insolvency resolution process	NA
13	Names of Insolvency Professionals identified in the Insolvency Resolution Process of the corporate debtor in a class (Three names for each class)	NA
14	(a) Relevant Forms and (b) Details of authorized representatives are available at	Web Link: https://www.sbi.gov.in Physical Address: B A

Notice is hereby given that the National Company Law Tribunal, Guwahati Bench has ordered the commencement of a corporate insolvency resolution process of the R.S.H. Agro Products Limited on 23-11-2021.
 The creditors of R.S.H. Agro Products Limited are hereby called upon to submit their claims with proof on or before 07-12-2021 to the interim resolution professional at the address mentioned against entry No. 10.
 The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in print, by post or by electronic means.
 A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the insolvency professionals listed against entry No. 13 to act as Authorized representative of the class (specify class) in Form C. (However this is not applicable) to the class.
 Submission of false or misleading proof of claims shall attract penalties.

Krishna Mohan Gollami
 Interim Resolution Professional or Authorized Representative of the class
 Date: 25-11-2021
 Place: Guwahati